Verma, Shrimati Usha

Zainul Basher, Shri

NOES

Azmi, Dr. A. U.

Basu, Shri Chitta

Chakraborty Shri Satyasadhan

Dandavate, Prof. Madhu

Datta, Shri Amal

Digamber Singh, Shri

Giri, Shri Suddir

Halder, Shri Krishna Chandra

Hasda, Shri Matilal

Jegjivan Ram, Shri

Jagpal Singh, Shri

Mehta, Prof. Ajit Kumar

Mirdha, Shri, Nathu Ram

Mukherjee, Shrimati Geeta

Pal, Prof. Rup Chand

Pandit, Dr. Vasant Kumar

Paswan, Shri Ram Vilas

Rahi, Shri Ram Lal

Rajan, Shri K. A.

Rajda, Shri Ratansinh

Rajesh Kumar Singh, Shri

Ram Kinkar, Shri

Roy, Shri A. K.

Singh, Shri B. D.

Sinha, Shrimati Kishori

Sinha, Shri Nirmal

Sinha, Shri Satyendra Narayan

Yadav, Shri Chhotey Singh

Zainal Abedin, Shri

MR. DEPUTY SPEAKER: Subject to correction, the result\* of the division is:

Ayes-70: Noes-29.

The Motion Was Adopted.

SHRI NIHAR RANJAN LASKAR: Sir: I introduce the Bill.

12.50 hrs.

MATTERS UNDER RULE 377

(i) NEED TO CONSTRUCT ADDI-TIONAL RAILWAY LINE BETWEEN KHURDA AND PURI

SHRIMATI JAYANTI PATNAIK (Cuttack:) Puri is the abode of Lord Jagannath. Large number of tourists from different parts of India and also from abroad visit Puri throughout the year. It is a place of pilgrimage and international tourist centre. International tourists arrive at Bhubaneswar airport and go to Puri by train via Khurda. Besides three express trains also run between Delhi and puri, 13 other passenger trains also run between Khurda and Puri. But almost every day these trains reach several hours late than the schedule time of arrival. The reason is not far to seek. There is a single track between Khurda and Puri causing problem of adjustment of schedules and making it difficult to introduce additional train If an additional track is constructed between Khurda and Puri, the problems of traffic will never be there. The passenger trains and the express trians running between these places will be able to maintain punctuality and will give great relief and convenience to the tourists travel in these trains. The distance between Khurda and Puri is only 44 Kms. Therefore, the fund required for the construction of a single line

AYES: Shrimati Ram Dulari Sinha, Shrimati Madhuri Singh, Shri R. Y. Ghorpade, Shri N. Dennis, Shri M. Arunachalam, Shri Ram Kumar Meena, Shri Nurul Islam and Dr. V. Kulandaivelu.

NOES: Shri Mani Ram Bagri and Shri Bapusaheb Paruleker.

<sup>\*</sup>The following Members also recorded their votes.

will not cost much. Moreover, the railway is getting huge amount of revenue from the passengers travel to Puri. So, the construction of an additional line butween Khurda and Puri deserve the special consideration of the Government of India

In view of this, I demand that effective steps should be taken by the Government for the construction of an additional line between Khurdha and Puri.

## (ii) NEED FOR NATIONALISATION OF CERTAIN COTTON MILLS

श्री रामविलास पासवान : (हाजीपुर) उपाध्याक्ष महोदय, मैं अत्यन्त लोक महत्व विषय की ओर सरकार का ध्यान खींचना चाहता हुं। स्वदेशी काटन मिल, कानपुर के प्रबन्ध को केन्द्रीय सरकार ने दिसम्बर 13 1978 को पांच वर्ष की अवधि के लिए लिया था।

स्वदेशी काटन मिल कानपुर के साथ-साथ स्वदेशी ग्रुप की अन्य निम्मलिखित पाँच इकाइयाँ भी ले ली गई थीं:---

- 1. मैसर्स स्वदेशी काटन मिल्स, पाण्डुचेरी
- 2. मैसर्स स्वदेशी काटन मिल्स, नैनी
- 3. मैंसर्स स्वदेशी काटन मिल्स, मऊनाथ भंजन
- 4. मैससं उदयपुर काटन मिल्स, लि॰ उदयपुर,
- 5. मैससं रायबरेली टैक्सटाईल मिल्स लि॰ रायबरेली

14 अप्रैल, 1983 को यह पाँच वर्ष की अवधि पूरी हो गई है और केन्द्र की सरकार ने प्रबन्ध अधिग्रहण की अवधि को अभी तक न तो बढ़ाया ही है और न ही मिल समूहों को पूर्ण राष्ट्रीयकरण ही किया गया है। जो कि इन कारखानों के सभी श्रमिकों एवं अम संगठनों को एकमात्र मांए रही है।

इस सम्बन्ध में श्रमिक प्रतिनिधिगण लगातार केन्द्र और प्रदेश सरकार के मंत्रियों से संपर्क करते, ज्ञापन देते रहे हैं और बराबर यह आश्वासन दिया गया है कि ये कारखाने भूतपूर्व मिल मालिकों को नहीं लौटाये जायोंगे। परन्तु इस सम्बन्ध में कोई भी विधिसम्मत कार्यवाही अभी तक नहीं की गई

इस विषय को लेकर इन मिल समूहों के 20,000 धमिकों में गम्भीर चिन्ता च्याप्त है। यदि इन मिलों को वापिस भूतपूर्व मिल मालिकों को लौटा दिया गया तो गम्भीर स्थिति पैदा हो सकती है।

अतः आग्रह है कि इन मिल-सम्हों का पूर्ण राष्ट्रीयकरण किया जाए ।

(iii) NEED TO GIVE UP IDEA OF SHIFTING PLANNING AND DEVE-LOPMENT WING OF FERTILISER CORPORATION OF INDIA FROM SINDRI (BIHAR)

श्री कृष्ण प्रताप सिंह (महाराजगंज): उपाघ्यक्ष महोदय, बिहार के सरकारी प्रतिष्ठानों एवं उपक्रकों के मुख्यालयों को धीरे-धीरे स्थानान्तरित किया जा रहा है। सिन्द्री भारतीय उवंरक निगम का मुख्यालय था। इस निगम को चार ग्रुपों में विभाजित किया गया। परिणामस्वरूप बिहार में सिन्द्री में केवल एक उत्पादन यूनिट तथा योजना और विकास प्रभाग ही रह गया है। इस प्रभाग में अन्य कर्मचारियों के अतिरिक्त लगभग 400 रसायन बिजली यांत्रिकी, इलैक्ट्रोनिक इन्जीनियर है। इस प्रभाग ने पहले देश में तथा विदेश में कुछ उर्वरक संयंत्रों का आयोजन तथा डिजाइन बनाने का काम किया है। इटली की मांट अतकनी फर्म के साथ तथा अन्य फर्मों के साथ